

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 24 of 97

Date of order : 18.7.2001

Justice

Present : Hon'ble Mr/G.L.Gupta, Vice-Chairman

Hon'ble Mr.B.P.Singh, Administrative Member

NOBIN KR. GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.B.Mukherjee, counsel

O R D E R

None appears for the applicants even on second call.

It is further noticed that nobody is appearing for the last so many occasions. Mr.B.Mukherjee, 1d. counsel appears for the respondents.

The application is therefore dismissed for default. No order as to costs.

*BP Singh*

MEMBER (A)

in

*BP Singh*

VICE-CHAIRMAN